

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-4594-JK (LD) of 2024

DATED:- 03- 04 - 2024

Sanction is hereby accorded to the appointment Officer's of Health and Medical Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:- LAW-OIC/3/2024

Dated: 03.04.2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Reyaz Ali Bhat
03.04.24

Annexure to the Government Order No.4594-JK(LD) of 2024 dated 03.04.2024

S.No.	Titled of the case	OIC
1	WP(C) No. 819/2023 titled M/S Raheeq Infratech Private Ltd Versus Union Territory of Jammu & Kashmir and others.	Shri Peer Khursheed Ahmad, Administrative Officer, GMC, Anantnag
2	TA No. 7433/2020 titled Sham Lal and another V/s State (now UT) of Jammu & Kashmir and others.	Sh. Mohan Singh, Under Secretary, Health and Medical Education Department
3	TA No. 5401/2021 in SWP No. 1915/2009 titled Showkat Ali Khan Vs State of Jammu & Kashmir and others.	Dr. Sanjay Sharma (Dentistry), Health Services, Jammu,
4	TA No. 4917/2020 in SWP No. 1946/2010 titled Jhangir Ali Vs State of Jammu & Kashmir and others.	Dr. Sanjay Sharma (Dentistry), Health Services, Jammu,
5	WP(C) No. 1867/2022 titled Ghulam Abbas Vs Union Territory of Jammu & Kashmir & others.	Dr. Sajad Rashid Mirza, I/C Block Medical Officer, Darhal (Rajouri),
6	O.A No. 95/2023 titled Dr. Showkat Rashid versus Union Territory of Jammu and Kashmir and another.	Shri Mushtaq Ahmad Khan, JKAS, Under Secretary to the Government, Health and Medical Education Department,

